

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENTS (SHRI C.P.N. SINGH): (a) No, Sir.

(b) to (d). Do not arise:

UNDP Fellowships for Lower Officers

7545. SHRI GANGADHAR S. KUCHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether two UNDP Fellowships meant for lower officers were converted into two four week round the work trips during Janata regime for the benefit of two senior officers;

(b) whether the same officers were benefited from the Conversion who had initiated the proposal;

(c) whether one of these two officers had made false declaration that he never availed any training opportunity abroad in order to avail the four week round the world trip financed by UNDP; and

(d) what action Government propose to initiate against the officer for making false declaration and also for misusing his position for personal gain?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir.

(b) In view of (a), does not arise

(c) No, Sir.

(d) In view of (a), (b) and (c), does not arise.

Modifications for the District Industries Centres

7546. SHRI K. RAMAMURTHY: Will the Minister of ENERGY be pleased to state:

(a) the modifications that have been suggested for the district industries centres;

(b) the steps being taken to tailor the incentive pattern to meet the

growth needs of different areas covered under the scheme for development of centrally backward areas;

(c) the steps being taken to industrialise the states suffering from problems of total lack of infrastructure on the one hand and the total lack of entrepreneurial initiative on the other affecting industrial development; and

(d) the steps being taken to translate the concept of development banking in industrially backward areas?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) and (b). At the recent State Industries Ministers' conference there was general agreement on the proposals to restructure the DICs to increase their project formulation and implementation capability. To this end, the proposals envisage continuation of the present level of Central assistance to the Dics, subject to sharing of the cost of General Manager and three other Managers at the rate of 25 per cent and, in addition, cent percent Central funding for up to 4 project managers in each DIC with expertise in the dominant local resources of the area and its economic uses, all within a ceiling of Rs. 2.5 lakhs per DIC, so that the growth needs of the different areas can be adequately met.

(c) While the primary responsibility for formulation of scheme for industrial development for any District/Region is that of the State Govt, the Centre has taken a number of enabling measures to facilitate industrialisation and development of backward areas, *inter-alia*, provision of capital investment subsidy, Transport subsidy, seed/margin money at low rate of interest and arrangement for concessional finance to units coming up in these areas and conduct of entrepreneurial development programmes etc. It is also proposed to set up nucleus plants with necessary forward and backward linkages in the shape of ancillaries in backward areas to plan and build-up momentum of industrial growth.

(d) A number of steps have been taken to increase the flow of institu-